

(c) if so, the reasons for the inordinate delay; and

(d) the number of plots that will be allotted and by what time this will be done?

THE MINISTER OF STATE IN THE MINISTRY OF WORKS AND HOUSING AND SUPPLY AND REHABILITATION (SHRI RAM KINKAR):  
 (a) Yes, Sir. Applications were invited vide Press Note dated 14th January, 1977 from displaced persons from former East Pakistan (now Bangladesh) who are gainfully employed in Delhi and had lived in Delhi for not less than 4 years after partition and upto 31st March, 1966. The last date of receipt of applications was 31st March, 1977.

(b) Out of about 1600 applications received, more than 800 have already been scrutinised by the Allotment Committee. Applicants would be informed after all the applications have been scrutinised.

(c) Scrutiny of such a large number of applications takes time.

(d) 82 plots (including 8 plots which are involved in a court case and have not yet been developed) are available for allotment. After completion of the scrutiny which is expected to be completed by December, 1977, draw of lots will be held thereafter as soon as possible.

भ्रादिवासी क्षेत्रों के लिये सिंचाई योजनाओं के बारे में राज्यों से प्रस्ताव

82. श्री लक्ष्मण राव जाधकर : क्या कृषि और सिंचाई मंत्री यह बताने की कृपा करेंगे कि :

(क) क्या यह सच है कि भ्रादिवासी क्षेत्रों में सिंचाई योजनाओं के लिए राज्यों से प्रस्ताव मांगे गये हैं ;

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(ख) महाराष्ट्र सरकार द्वारा कितनी योजनाएँ भेजी गयी हैं और उन पर कितना खर्च आयेगा ; और

(ग) इन योजनाओं के लिये केन्द्रीय सरकार द्वारा कितना अनुदान दिया जा रहा है?

कृषि और सिंचाई मंत्रालय में राज्य मंत्री (श्री भानु प्रताप सिंह): (क) राज्य सरकारों से सिंचाई स्कीमों के प्रस्ताव नहीं मांगे गये थे किन्तु उनसे भ्रादिवासी क्षेत्रों के लिए उप-योजनाएं, जिसमें सिंचाई सहित सभी क्षेत्र शामिल हों, तैयार करने के लिए कहा गया था। उनसे भ्रादिवासी क्षेत्रों को लाभ पहुंचाने के वास्ते सिंचाई की व्यापक योजनाएं (मास्टर प्लान) तैयार करने के लिए भी कहा गया था।

(ख) महाराष्ट्र सरकार द्वारा तैयार की गई उप-योजना में पांचवीं योजना की अवधि के दौरान भ्रादिवासी क्षेत्रों में लघु सिंचाई स्कीमों के लिए 16.77 करोड़ रुपये की राशि शामिल है।

(ग) महाराष्ट्र के भ्रादिवासी क्षेत्रों में भ्रादिवासी क्षेत्र की उपयोजना के अन्तर्गत लघु सिंचाई के लिए पांचवीं योजना के दौरान विशिष्ट केन्द्रीय सहायता 2.10 करोड़ रुपये तक की होगी।

#### Land Distribution to Harijans and Adivasis

83. SHRI SANTOSHRAO GODE: Will the Minister of AGRICULTURE AND IRRIGATION be pleased to state:

(a) whether the Harijans and Adivasis who had been allotted land under the various Land Ceiling Acts in different States recently have been ejected from their lands; and

(b) if so, the action taken by Government to restore those lands to the ejected Harijans and Adivasis?

THE MINISTER OF STATE IN THE MINISTRY OF AGRICULTURE AND IRRIGATION (SHRI BHANU PRATAP SINGH): (a) and (b). The Government of India are not aware of any widespread eviction of Harijans and Adivasis from the lands allotted to them under the various ceiling laws. Some time ago, there was a report that there were 378 cases of eviction of allottees in Bihar and the State Government indicated that they were taking appropriate steps. The State Governments have been requested to ensure that the allottees who belong to the disadvantaged sections of the community are protected against dis-possession from their holdings.

**Offer by private architects to build  
L.I.G. residential houses**

84. SHRI SUKHDEV PRASAD VERMA: Will the Minister of WORKS AND HOUSING AND SUPPLY AND REHABILITATION be pleased to state:

(a) whether it is a fact that reputed architects and engineers from private sector have offered their services to the present Government in its effort to build low income group residential houses and flats all over the country;

(b) whether some of them have also sent details of their activities, if so, the names of such architects and engineers; and

(c) Government's reaction thereto?

THE MINISTER OF WORKS AND HOUSING AND SUPPLY AND REHABILITATION (SHRI SIKANLAKH BAKHT): (a) No specific offer has been received.

(b) and (c). Does not arise.

**Construction of Darakeshar Dam in  
Bankura**

85. DR. BIJOY MONDAL: Will the Minister of AGRICULTURE AND IRRIGATION be pleased to state:

(a) whether there is any proposal for construction of Darakeshar Dam in the district of Bankura (West Bengal) for irrigation work; and

(b) if so, the area proposed to be irrigated by this project and the progress of work made so far in this respect?

THE MINISTER OF STATE IN THE MINISTRY OF AGRICULTURE AND IRRIGATION (SHRI BHANU PRATAP SINGH): (a) and (b). The West Bengal Government have a proposal for the Darakeshar Reservoir Project estimated to cost Rs. 18 crores to provide irrigation to an area of about 40000 ha. annually. The Project Report has, however, not been received from the State Government so far.

**Helicopter for Aerial Spray**

86. SHRI MADHAVRAO SCINDIA: Will the Minister of AGRICULTURE AND IRRIGATION be pleased to state:

(a) whether some States like Punjab and Rajasthan are not getting enough helicopters for aerial spraying;

(b) if so, the reasons therefor, and

(c) what Government propose to do in the matter?

THE MINISTER OF STATE IN THE MINISTRY OF AGRICULTURE AND IRRIGATION (SHRI BHANU PRATAP SINGH): (a) Yes, Sir.

(b) The reason is the limited number of helicopters in the country.

(c) The Government have constituted a Committee to go into the various aspects of aerial spraying by